

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 19680/2017

R.NATARAJ & ANR.

Appellant(s)

VERSUS

N.RAMACHANDRAPPA & ORS.

Respondent(s)

Date : 06-04-2018 This appeal was called on for hearing today.

For Appellant(s)

Ms. Anjana Chandrashekar, AOR

For Respondent(s)

Mr. Nitin Kumar Thakur, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the respondent Nos.1 & 3, but no one has entered appearance on their behalf.

Ld.counsel for the appellant and the respondent No.2 have not filed the statement of case within the statutory period. However, statement of case is not mandatory as per amended Supreme Court Rules,2013. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

SANJAY PARIHAR
Registrar

SB